under sub-section (3) of Section 22 of the Cable Television Networks (Regulation) Act, 1995, a copy (in English and Hindi) of the Ministry of Information and Broadcasting Notification No. S.O. 940 (E), dated the 28th April, 2012, publishing the Cable Television Networks (Amendment) Rules, 2012. [Placed in Library, *See* No. L.T. 6855/15/12]

## L Notification of the Ministry of Coal.

## II. MOU between Government of India and NLCL

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASH BAPU PATII): Sir, I lay on the Table:—

- I. A copy (in English and Hindi) of the Ministry of Coal, Notification No. S.O. 2920 (E), dated the 30th December, 2011, prescribing switch over from existing Useful Heat Value (UHV) based system of grading and pricing of non-coking coals produced in the country to fully variable Gross Calorific Value (GCV) based system, under sub-section (1) of Section 28 of the Mines and Minerals (Development and Regulation) Act, 1957. [Placed in Library, *See* No. L.T. 6771/15/12]
- II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Coal) and the Neyveli Lignite Corporation Limited, for the year 2012-13. [Placed in Library, See No. L.T. 6772/15/12]

## Report and Accounts (2010-11) of CDC, New Delhi and related papers

THE MINISTER OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF EARTH SCIENCES (SHRI VILASRAO DESHMUKH): Sir, on behalf of Shri Ashwani Kumar, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Twenty-fifth Annual Report and Accounts of the Consultancy Development Centre (CDC), New Delhi, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library, See No. L.T. 6773/ 15/12]